

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 37

COMP.APPL/ 108(CH) 2020
In
CP No. 30/Chd/Hry/2018

IN THE MATTER OF:

KLM Pipes Pvt. Ltd.

...Petitioner

Vs.

Hissar Pipes pvt. Ltd.

...Respondent

Under Section: 58(3), 241(l), 242(4), 243(1) (b),244(l), 241 (2), 434, 433(e)/433(f) of
CA 1956

Since the Hon'ble Members are on leave, the matter is adjourned to
22.05.2024.

-sd-
Court Officer

March 22, 2024
SM